

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

1/18

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

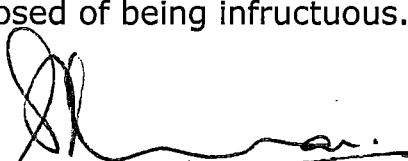
O.A. No.148/2007

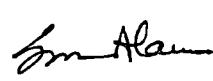
Date of Order : 03.11.2010

Mr. B. Khan, counsel for applicant.  
Mr. M. Godara, proxy counsel for  
Mr. Vinit Mathur, counsel for respondents.

It has been submitted by the learned advocate of the applicant that in this O.A. he has claimed relief for issuing directions to the respondents that the applicant be allowed to continue on the post of G.D.S.B.P.M. Phirod and in view of the reply submitted by the respondents at para 4.4. in which the respondents have stated that they have already allowed the applicant to continue as G.D.S.B.P.M. Phirod as one Shri Jitendra Singh, who was selected for the said post did not join, this O.A. has become infructuous.

In view of the submission made by the learned advocate of the applicant, it appears that as on today the cause of action does not survive to the applicant and as such we are of the view that this original application has become infructuous. Accordingly, this O.A. stands disposed of being infructuous.

  
[Sudhir Kumar]  
Administrative Member

  
[Justice S.M.M. Alam]  
Judicial Member

काशी १२/११२ लालगढ़ी  
काशी अधिकारी १२/११२  
को लालगढ़ी १२/११२